

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 759 of 2021	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr.	Geetanjali Shahi	Raunaq Dhillan
2.	Comp. App. (AT) (Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	

### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 370 of 2021	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Anirudh Krishnaa Aayush Mitruka
4.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
5.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Liz Mathew Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3

6.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.  <b>With</b>	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
7.	Comp. App. (AT) (Ins) No. 506 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors.  <b>With</b>	Ashish Virmani	Raunak Dhillon Ashish Bhan Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
8.	Comp. App. (AT) (Ins) No. 507 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ashish Bhan Ketan Gaur-R6
9.	Comp. App. (AT) (Ins) No. 516 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
10.	Comp. App. (AT) (Ins) No. 538 of 2021	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
11.	Comp. App. (AT) (Ins) No. 546 of 2021	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors.  <b>With</b>	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
12.	Comp. App. (AT) (Ins) No. 539 of 2021	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors.  <b>With</b>	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4

<b>13.</b>	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
<b>14.</b>	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
<b>15.</b>	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
<b>16.</b>	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav Mehta	
<b>17.</b>	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	
<b>18.</b>	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	
<b>19.</b>	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	
<b>20.</b>	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	
<b>21.</b>	Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma)	Atul Sharma	Ravishankar Krishnan

After the above

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

22.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 185 of 2020 & 59, 888, 889, 1849, 1958 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13
23.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

**For Directions - to Settle Date**

24.	Comp. App. (AT) (Ins) No. 483 of 2019	Sikander Singh Jamuwal (Dharamveer Singh - Withdrawn) Vs. Vinay Talwar & Ors.	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP
25.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
26.	Comp. App. (AT) (Ins) No. 474 of 2021	Department of Goods & Service Tax, Deputy Commissioner of CGST, Kadi Vs. Technovaa Plastic Industries Pvt.Ltd.	Sonu Bhatnagar	V. Sivasubramanian Jaimin R Dave Nipun Singhvi Honey Satpal-RP
27.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	

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**By order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**